THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) No, Sir.

- (b) Does not arise.
- (c) Does not arise.
- (d) Does not arise.

Joint venture in railway projects

†580. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that it has been decided to carry out the execution work of many projects under Railways by joint ventures of public and private sector;
- (b) if so, whether the projects sector that are to be executed under this system have been selected;
 - (c) if so, the details thereof; and
 - (d) the share of public sector and private sector fixed in these joint ventures?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Yes, Sir. Areas identified for possible execution through Joint venture with public and private sector include manufacturing of rolling stock and components, port and other connectivity works and setting up of dedicated power plants, etc.

- (b) and (c) Ministry of Railways has taken up the following four projects for execution through Special Purpose Vehicles (SPV).
 - Haridaspur-Paradip new Railway line;
 - (2) Obullavaripalli-Krishnapatnam new Railway line;
 - (3) Bharuch -Dahej gauge Conversion and
 - (4) Angul- Sukinda new Railway line.

Locomotive factories at Madhepura and Marhowra and Coach manufacturing factory at Kanchrapara have been identified for execution through Joint venture with suppliers selected through competitive bidding for long-term procurement.

A joint venture has been formed with NTPC for setting up of power plants at Navinagar and Adra.

(d) The equity share of private sector and public sector in ongoing SPVs as on date is as under:

†Original notice of the question was received in Hindi.

Ongoing projects	Public sector	Private sector
Haridaspur-Paradip New Railway Line	60.91%	39.09%
Obullavaripalle-Krishnapatnam New Railway Line	58%	42%
Bharuch-Dahej Gauge Conversion	52.94%	47.06%
Angul-Sukinda New Railway Line	45%	45%

Note: The equity share of Railways in the Joint Venture with NTPC as on date is 26%.

Incidents of robbery in trains

†581. SHRIMATI MAYA SINGH: SHRI BRIJLAL KHABRI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the names of trains in which incidents of robbery occurred during the last three years;
- (b) the details of the category of coaches in which such incidents of robbery take place usually;
 - (c) whether any passenger died in such incidents during the last three years;
- (d) the details of amount and other items robbed from passengers in such incidents during the last three years; and
- (e) the steps taken by Government to check increasing incidents of robbery and for safety of passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) The maintenance of law and order, including that on running trains is a State Government subject. In Railway premises/ trains this is carried out through the Government Railway Police of the State concerned whose efforts are supplemented by the Railway Protection Force. The names of trains in which incidents of robbery occurred during the years 2008, 2009 and 2010 are as under:-

Sl.No.	Train No.	Names of trains in which incidents of	
		robbery occurred during the last three years	
1	2	3	
1.	13	Tatanagar - Bilaspur Pgr.	

[†]Original notice of the question was received in Hindi.

^{*}Government of Orissa has been requested to pick up the gap of 10%.